

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
STARRED QUESTION NO. 32
TO BE ANSWERED ON 22nd JULY, 2026

Review of National Cooperation Policy, 2025

32 DR. KAVITA PATIDAR

Will the Minister of COOPERATION be pleased to state:

- (a) whether the National Level Policy Implementation and Monitoring Committee has reviewed the implementation of the National Cooperation Policy, 2025;
- (b) if so, the decisions taken thereon;
- (c) whether the Ministry has finalised a monitoring framework and implementation roadmap under the Policy;
- (d) the State-wise status of verification and updation of cooperative societies on the National Cooperative Database;
- (e) whether the National Cooperative Database has been integrated with the implementation of the National Cooperation Policy; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 32 “REVIEW OF NATIONAL COOPERATION POLICY, 2025” ASKED BY DR. KAVITA PATIDAR, HON’BLE MEMBER OF PARLIAMENT DUE FOR REPLY ON 22TH JULY, 2026

(a) to (b): Yes, sir. A national-level ‘Policy Implementation and Monitoring Committee’ has been established with a mandate of central-state coordination, troubleshooting implementation bottlenecks, periodic monitoring and evaluation, etc. The ‘Policy Implementation and Monitoring Committee’ held its first meeting on 09.06.2026, the members of the Committee were from Central Ministries/Departments, National Federations/National Cooperative Societies, and representatives and senior officials from State Governments. In its first meeting, it was informed that the NCP was implemented through the Whole-of-Government approach and in the spirit of cooperative federalism.

(c) Yes, sir. The institutional mechanism for monitoring the implementation of the policy given in NCP 2025 are as follows:

“9.5.1. A ‘National Steering Committee on Cooperation Policy’, chaired by the Union Minister of Cooperation, to be constituted for overall guidance, inter-ministerial coordination, periodic policy review, etc. This committee may include the Hon’ble Minister-in-charge of related Ministries of the Government of India as members,

9.5.2. A national-level ‘Policy Implementation and Monitoring Committee’, chaired by the Union Cooperation Secretary, to be established for central-state coordination, troubleshooting implementation bottlenecks, periodic monitoring and evaluation, etc. It may comprise members, including the Secretary of related Ministries of the Government of India, Secretaries/Principal Secretaries/Additional Chief Secretaries of the Cooperative Department of all States/Union Territories, a representative from NITI Aayog, and Chairpersons/MDs of national cooperative federations/unions/societies, NABARD, NDDDB, NCDC, NFDB, NCCT, VAMNICOM, etc.”

Both the above committees have been constituted.

The policy provides a roadmap for the systematic and holistic development of the cooperative sector. It has 6 strategic pillars, 16 objectives, and 83 recommendations. The Policy enunciates a vision, a mission, and 16 specific objectives to be achieved over the next 10 years.

- (d) A comprehensive National Cooperative Database (NCD) has been developed by the Ministry of Cooperation with the support of States / UTs. This database provides a single-point access to information on over 8.5 lakh cooperatives societies across 30 economic sectors, having approximately 30 crore members. The data of the Cooperative Societies is collected and updated regularly on the NCD portal by nodal officers appointed by the States/ UTs for this purpose. The State-wise details of cooperative societies across the country are attached as **Annexure-A**.
- (e) to (f): The NCD plays an important role not only during the formulation of any policy intervention but during policy implementation as well. The database provides critical insights into cooperatives' geographical coverage, financial performance, etc., and thereby helps implement the policy recommendations. The database serves as an important tool for formation of new PACS, dairy and fisheries primary cooperatives in uncovered and under-covered areas, enables development of a ranking framework, and assists in estimating the economic contribution of cooperative sector in the Indian economy.

Annexure-A**State-wise details of cooperative societies.**

Sr. No.	State/UT	Number of Societies
1	ANDAMAN AND NICOBAR ISLANDS	2,244
2	ANDHRA PRADESH	18,165
3	ARUNACHAL PRADESH	1,547
4	ASSAM	12,838
5	BIHAR	27,288
6	CHANDIGARH	476
7	CHHATTISGARH	11,957
8	DELHI	5,827
9	GOA	5,611
10	GUJARAT	88,119
11	HARYANA	35,040
12	HIMACHAL PRADESH	5,844
13	JAMMU AND KASHMIR	10,735
14	JHARKHAND	12,207
15	KARNATAKA	47,288
16	KERALA	19,479
17	LADAKH	273
18	LAKSHADWEEP	65
19	MADHYA PRADESH	53,216
20	MAHARASHTRA	2,27,177
21	MANIPUR	11,655
22	MEGHALAYA	3,599
23	MIZORAM	1,559
24	NAGALAND	7,497
25	ODISHA	8,667
26	PUDUCHERRY	464
27	PUNJAB	20,332
28	RAJASTHAN	43,723
29	SIKKIM	3,750
30	TAMIL NADU	23,034
31	TELANGANA	60,680
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	571
33	TRIPURA	3,280
34	UTTARAKHAND	6,442
35	UTTAR PRADESH	40,591
36	WEST BENGAL	32,190
	TOTAL	8,53,430

Source:- NCD portal as of 15.07.2026.